

LOK SABHA DEBATES

LOK SABHA

Thursday, August 14, 2003/ Sravana 23, 1925 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ आर्डर है। (व्यवधान)

राज्य सभा के चेयरमैन के बारे में यहां जो कमेंट्स किया है, (व्यवधान)

एक माननीय सदस्य : महोदय, हमने नोटिस दिया है। (व्यवधान)

अध्यक्ष महोदय : आप गड़बड़ी भी करेंगे और नोटिस भी देंगे। आप बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय : मुझे प्वाइंट ऑफ आर्डर सुनने दें।

(व्यवधान)

MR. SPEAKER: I must listen to his point of order.

...(Interruptions)

डॉ.विजय कुमार मल्होत्रा : महोदय, उनके वहां दी हुई रूलिंग के बारे में यहां जो कमेंट्स किए गए, वे बिलकुल गलत, अशोभनीय और अक्षम्य अपराध है। (व्यवधान) राज्यसभा के चेयरमैन का रूलिंग यहां डिसकस हो और यहां का रूलिंग वहां डिसकस हो, यह नहीं हो सकता। (व्यवधान) इस तरह से कहीं डिसकस नहीं हो सकता। (व्यवधान) यहां जो कुछ चेयरमैन के बारे में कहा है, उस पर आप अपना रूलिंग दीजिए। (व्यवधान)

12.02 hrs.

(At this stage, Shri K.H. Muniyappa and some other hon. Members came and stood on the floor near the Table.)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, आप अपना रूलिंग दीजिए। (व्यवधान)

श्री मदन लाल खुराना (दिल्ली सदर) : महोदय, इस तरह से यहां चर्चा होगी? (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Nobody can transgress the authority of the Lok Sabha.
...(Interruptions)

MR. SPEAKER: Before the House was adjourned, Shrimati Sushma Swaraj raised a point of order.

...(Interruptions)

MR. SPEAKER: Her contention was that some words had been spoken against a Member of the other House, and also something had been said about the Chairman of the other House.

...(Interruptions)

श्री मदन लाल खुराना : क्या दूसरे के हाउस के खिलाफ इस तरह बोलेंगे? (व्यवधान)

MR. SPEAKER : That is her contention. I am not saying it.

...(Interruptions)

MR. SPEAKER: If anything is there like that, I will definitely expunge it from the record of the House. This is as per

Rules 352 and 354, which I have gone through.

...(Interruptions)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इन्हें माफी मांगनी चाहिए। (व्यवधान)

MR. SPEAKER: Dr. Vijay Kumar Malhotra, what is your point of order? Please repeat it.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, राज्यसभा के चेयरमैन की रूलिंग के बारे में आपने कह दिया। (व्यवधान) पीएसी के बारे में आपने जो रूलिंग देनी थी, वह आप देंगे या नहीं, यह मेरा कहना है? (व्यवधान)

अध्यक्ष महोदय : कृपया अपनी-अपनी जगहों पर जाइए।

(व्यवधान)

MR. SPEAKER: Please allow him to speak.

...(Interruptions)

MR. SPEAKER: No slogan is to be taken on record.

(Interruptions) *

MR. SPEAKER: The TV relay is to be stopped.

...(Interruptions)

* Not Recorded.

12.04 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/ministers.

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table –

(1) A copy of the army (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. S.R.O. 08 (E) in Gazette of India dated the 24th June, 2003 under section 193A of the Army Act, 1950.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT – 7942/2003)

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Container Corporation of India Limited and the Ministry of Railways for the year 2003-2004.

(Placed in Library. See No. LT – 7943/2003)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD): Sir, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 1999-2000, alongwith Audited Accounts.

ii. A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 1999-2000.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

3. (i) A copy of the Annual Report (Hindi and English versions) of the

Satyajit Ray Film and Television Institute, Kolkata, for the year 2000-2001, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata for the year 2000-2001.

4. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT – 7944/2003)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUMITRA MAHAJAN): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Oil India Limited and the Ministry of Petroleum and Natural Gas for the year 2003-2004.

(Placed in Library. See No. LT – 7945/2003)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I beg to lay on the Table –

1. A copy of the Memorandum of Understanding (Hindi and English versions) between the National Thermal Power Corporation Limited and the Ministry of Power for the year 2003-2004.

(Placed in Library. See No. LT – 7946/2003)

2. A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2001-2002.

(Placed in Library. See No. LT – 7947/2003)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL): Sir, I beg to lay on the Table

1. A copy of the Thirty-eighth Report (Hindi and English versions) of the Commissioner for Linguistics Minorities in India for the period from July, 1999 to June, 2000.
2. A copy of the Explanatory Note (Hindi and English versions) of the Report mentioned at (1) above.

(Placed in Library. See No. LT – 7948/2003)
